

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT – 2

ITEM No.1
C.P. (IB)/242(AHM)2024

Proceedings under Section 10 IBC

IN THE MATTER OF:

futurelife Pharmaceuticals Private Limited

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Aakash Modh, Adv.

For the Respondent :

ORDER

Heard the Ld. Counsel for applicant. He is directed to file the audited financial statements.

List for further consideration on 18.09.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)